

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s).937 OF 2005

STATE OF RAJASTHAN

Appellant (s)

VERSUS

TALEVAR AND ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.)

WITH APPEAL(CRL) NO.1636 of 2005

(With office report)

Date: 14/06/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE SWATANTER KUMAR  
(VACATION BENCH)

For Appellant(s) Dr. Manish Singhvi, A.A.G  
Mr. Milind Kumar, Adv.  
Mr. Harbans Lal Bajaj, Adv.

For Respondent(s) Mr. Altaf Hussain, Adv.  
Mr. Harbans Lal Bajaj, Adv.  
Mr. Milind Kumar, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Hearing concluded.

Judgment reserved.

(Chetan Kumar) (Indu Satija)  
Court Master Court Master